## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## **NOTIFICATION**

No. HC.XXXVII-21/2024/57/R. Cell

Dated Guwahati the 21st February, 2025

The Gauhati High Court has been pleased to recommend the following 2 (two) Grade-II Officers of Nagaland Judicial Service, in order of *merit-cum-seniority*, for promotion to Grade-I of the service, in *seriatim*.

SI. No.	Name of the Officers
1.	Smti Seyielenuo Mezhii, Chief Judicial Magistrate, Dimapur
2.	Smti Wonchibeni Vandanshan Patton, Chief JudicialMagistrate, Peren

The above select list shall remain valid till 1 (one) year from the date of publication of this notification.

Marks obtained by the officers in the Judgment segment, ACR and Interview have been uploaded along with this notification.

(C.B. Gogoi)21/2/2025

Registrar (Vigilance)-cum-In Charge, Recruitment Cell Gauhati High Court, Guwahati-1

Memo No.HC.XXXVII-21/2024/57-A /R. Cell

Dated Guwahati the 21st February, 2025

## Copy to:

- 1. Registrar General, Gauhati High Court, Guwahati.
- 2. Registrar (Admin./ Judicial/ Establishment), Gauhati High Court, Guwahati.
- 3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of his Lordship.
- 4. Registrar, Gauhati High Court, Kohima Bench, Kohima for his kind information and necessary action.

5.	Joint Registrar (),	Gauhati High Court, Guwahati.
6.	Deputy Registrar (	_), Gauhati High Court, Guwahati.
7	Assistant Registrar (	), Gauhati High Court, Guwahati

8.	Administrative Officer (Judicial),, Gauhati High Court,
	Guwahati.
9.	Project Manager for uploading the Notification in the official website of the High
	Court, immediately, under the caption "Notification dated 21-02-2025
	regarding select list in connection with regular promotion from Grade-II to
	Grade-I of Nagaland Judicial Service, 2024 [Notification: Marksheet] $^{\prime\prime}$ with
	a scroll in the home page.
10.	P.S. to Hon'ble Mr. Justice, Gauhati High
	Court, Guwahati for favour of his Lordship's kind information.
11.	P.S. to Hon'ble Mrs. Justice, Gauhati High
	Court, Guwahati for favour of her Ladyship's kind information.
12.	C.A. to Registrar (Vigilance), Gauhati High Court, Guwahati.
13	The High Court Notice Board

(C.B. Gogoi)
Vigilance)-cum-

Registrar (Vigilance)-cum-In Charge, Recruitment Cell, Gauhati High Court, Guwahati-1